GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA

STARRED QUESTION NO: *340

ANSWERED ON 21ST DECEMBER, 2021

SETTING UP OF COLD STORAGE IN FPIs

*340. DR. SHRIKANT EKNATH SHINDE: DR. SUJAY RADHAKRISHNA VIKHE PATIL:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the initiatives taken by the Government in Food Processing Industries (FPI) sector regarding renewal of the contemporary technology and protection against climate change, price fluctuations, demand shocks and also sustained investment;
- (b) the details of the procedure for setting up of cold storages under this Ministry at the State level; and
- (c) the number of cold storages being operated in the country till data, State/UT-wise particularly in the State of Maharashtra?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI PASHUPATI KUMAR PARAS)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO.340 FOR ANSWER ON 21ST DECEMBER 2021 REGARDING "SETTING UP OF COLD STORAGE IN FPIs"

(a): The Government is implementing National Action Plan on Climate Change (NAPCC) which is the overarching policy framework for climate action in the country. In line with the NAPCC, many schemes and programs have been launched to scale up India's action on both, the adaptation and mitigation. Financial assistance is also provided by the Ministry to various institutions/research organization to develop green/low carbon foot print technologies for food processing sector.

Besides supporting setting up of modern food processing infrastructure in the country through its schemes, the Ministry is undertaking price stabilization measures for perishable fruits and vegetables through financial support at the rate of 50% of expenses on transportation and storage for evacuation of surplus production crops from the producing area to the consumption centres during glut situations, under the Operation Greens scheme.

Further, regulatory and policy reforms have been undertaken to ensure conducive environment to the food processing investors, including those engaged in exports. These measures include shifting from product approval regime to an ingredient based approval system, putting in place an Empowered Group of Secretaries(EGoS) under the Cabinet Secretary and Project Development Cells in the Ministries; streamlining proposal approval and Grants disbursal process through on-line portal, etc.

- (b): MoFPI invites proposals for setting up of food processing infrastructure (associated with compatible cold storages of varied nature, like Controlled Atmosphere, Modified Atmosphere, Frozen, etc.) by floating Expression of Interest (EOI)" from time to time under component schemes of Pradhan Mantri Kisan SAMPADA Yojana (PMKSY). The applications are received through online portal and examined based on eligibility and assessment criteria prescribed under the scheme guidelines. The promoters of the selected proposals thereafter initiate action for setting up the relevant units as per sanctioned project.
- (c): The State/UT-wise details of number of cold storages (CA/MA/Frozen, etc) associated with projects sanctioned under various schemes of the Ministry, including for the State of Maharashtra, is given as under:

Sr.No	State/UT	Number
1	Andaman & Nicobar	2
2	Andhra Pradesh	45
3	Arunachal Pradesh	7
4	Assam	13

5	Bihar	8
6	Chhattisgarh	9
7	D & N Haveli & Daman & Diu	1
8	Gujarat	39
9	Haryana	29
10	Himachal Pradesh	27
11	Jammu & Kashmir	21
12	Karnataka	37
13	Kerala	11
14	Madhya Pradesh	15
15	Maharashtra	112
16	Manipur	15
17	Meghalaya	10
18	Mizoram	9
19	Nagaland	8
20	Odisha	10
21	Punjab	73
22	Rajasthan	31
23	Tamil Nadu	59
24	Telangana	18
25	Tripura	1
26	Uttar Pradesh	41
27	Uttarakhand	57
28	West Bengal	23
	Total	731